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SLP(C)No. 21269 OF 2001  
ITEM No.1

Court No. 1

SECTION IVB

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.21269/2001

(From the judgement and order dated 23/04/2001 in CWP 11059/99  
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

STATE OF PUNJAB & ORS.

Petitioner (s)

VERSUS

SURINDER KAUR & ANR.  
( Office report on default )

Respondent (s)

Date : 18/12/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE V.N. KHARE  
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s) Mr. Ajay Bansal, Adv.Gen., Punjab  
Mr. R.S. Suri,Adv.

For Respondent (s) Mr. R.K. Kapur, Adv.  
Mr. B.R. Kapur, Adv.  
Mr. Anis Ahmed Khan,Adv.

UPON hearing counsel the Court made the following  
O R D E R

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.SP2  
The affidavit of service be filed within four weeks  
from today.

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Sarita (Suneet Bala Sharma) @@  
AA  
Assistant Registrar @@  
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